

(d) A case under section 25/54/59 Arms Act has been registered at Police Station Indira Gandhi International Airport against them.

[English]

### Unsafe Sex

1599. SHRI SHRAVAN KUMAR PATEL:

SHRI CHANDRESH PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether under the aegis of the National AIDS Control Organisation (NACO), the hazards of unsafe sex were discussed in New Delhi on January 13, 1993;

(b) if so, the main observations and suggestions made during the discussions; and

(c) the steps taken by the Government to implement these observations?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). Confidence of Indian Industries had organised a workshop on 13th January, 1993 of the Corporate Sector in containing HIV/AIDS in collaboration with National AIDS Control Organisation (NACO). Attention was focussed on the socio-economic impact of HIV/AIDS and the need to step up AIDS/STD Education, access to condoms and clinical management of AID/STD cases.

(c) The Government have already taken up a national programme in hand which includes, inter-alia, the points stressed in the workshop.

### Involvement of Police Personnel in Crimes

1600. SHRI HARIN PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether involvement of Delhi Police personnel in crime is increasing;

(b) if so, the number of personnel found involved from September, 1992 to January 1993, category-wise; and

(c) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) and (b). No, Sir. 17 police personnel were found involved in crimes during the period from September, 1992 to January, 1993, as compared to 32 officials during the corresponding period last year.

(c) Out of 17 police involved during the period from September, 1992 to January, 1993, 13 police officials have been placed under suspension.

[Translation]

### Seizure of Bogus Visas and Passports in Bombay

1601. SHRI RAJENDRA AGNIHOTRI:  
SHRI SURENDRA PAL PATHAK:  
SHRI JANARDAN MISRA:  
SHRI ARVIND TRIVEDI:  
SHRI PANKAJ CHOWDHRY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Bureau of Investigation (CBI) has recently unearthed a printing press in Bombay where bogus visas and passports were being printed;

(b) if so, the details thereof;

(c) the details of bogus visas and passports seized;

(d) the number of persons arrested in this connection; and

(e) the action taken/being taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e). During the course of investigation of a case viz., RC. 23/SCB/92-Bombay registered on 16.12.1992, in Special Crime Branch, Bombay, CBI unearthed a printing press namely Jyoti Printing Press 745, Babu Jagjeevan Ram Nagar in Mulund, Bombay, the residence of Shri Uttam Damodar Shimpankar where printed bogus visas such as visas for Sweden, Norway, Nepal and passport of Tanzania etc., were found and seized.

A case was registered on 16.12.92 u/s 120-B IPS r/w 420, 465, 467 and 471 IPC by XCBI/SCB/Bombay Branch on the basis of information that Shri Shankar Datta and other accused persons were unauthorisedly preparing false and bogus continuous discharge certificates (CDCs), Seamen Employment/Travel Records etc. and were selling it to interested parties. They used to charge Rs. 500/- for each of the forged/false certificates.

Searches were conducted in the premises of accused, Shankar Datta, Madhusudan Patra, Uttam Damodar

Shimdankar, Rajarian B. Kenajia. Bogus blank letter heads of various shipping companies and government organisations, blank certificates showing position in shipping lines and a huge quantity of rubber stamps CDCs testimonials, screen printing materials, art materials etc. were recovered.

The ten persons arrested in this connection have been remanded to Police custody of CBI till 12.3.93.

[English]

### **Production Methyl Alcohol**

1602. SHRI N.J. RATHVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the firms in Gujarat to whom licences have been issued for production of Methyl Alcohol and the firms which have applied for the supply of natural gas for production of Methyl Alcohol; and

(b) the time by which natural gas is likely to be provided to these firms?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) and (b). Currently, 0.3 MMSCMD of gas is being supplied to GNFC Bharuch for the production of methanol. Four other parties have registered a demand for natural gas for the production of methanol. However, as allocations in Gujarat exceed availability, no new allocations are feasible at present.

### **Pan Masala**

1603. SHRI SANAT KUMAR MANDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: